## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

## LOK SABHA UNSTARRED QUESTION NO. 5346 TO BE ANSWERED ON 5th APRIL, 2022

## FUNDING FOR AGRICULTURAL INNOVATION SCHEMES

5346. SHRI N. REDDEPPA: SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the total funds allocated to the National Agriculture Innovation Fund for the year 2021-22;
- (b) the total funds allocated to the Innovation Fund, Incubation Fund and National Coordinating Unit (NCU) under the National Agriculture Innovation Fund for the year 2021-22:
- (c) the total number of agriculture start-ups provided funds through the National Agricultural Innovation Fund for the year 2021-22 especially in the State of Andhra Pradesh; and
- (d) the total funds sanctioned and disbursed from the National Agriculture Infrastructure Fund of Rs. 1 lakh crore set up in June 2020, State-wise?

## **ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) Rs. 1,850 lakhs have been allocated to the National Agriculture Innovation Fund, a non-scheme of Indian Council of Agricultural Research (ICAR) during the year 2021-22.
- **(b)** Fund allocation to Innovation Fund and the Incubation Fund, National Coordinating Unit (NCU) under the National Agriculture Innovation Fund of non-scheme of ICAR for the year 2021-22 is as follows:
  - i) Innovation Fund: Rs. 719.79 lakhs
  - ii) Incubation Fund: Rs. 1,109.21 lakhs
  - iii) NCU : Rs. 21.00 lakhs
- **(c)** ICAR does not provide funds to agricultural startups under its National Agriculture Innovation fund (NAIF).
- **(d)** The state/UT-wise details of funds sanctioned and disbursed from the National Agriculture Infrastructure Fund are attached as **Annexure-I.**

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Annexure-I [Part (d) of Unstarred Question No. 5346 to be answered on 5<sup>th</sup> April, 2022]

State-wise sanctioned and disbursed amounts are given below:

	State	Sanctioned		Disbursed	
S.N0.		No. of Projects	Amount (In Rs. Crore)	No. of Projects	Amount (In Rs. Crore)
1	Madhya Pradesh	2889	2133.9	2258	1390.7
2	Andhra Pradesh	1537	1706.1	111	132.8
3	Tamil Nadu	296	366.5	171	44.5
4	Karnataka	959	449.7	734	251.3
5	Rajasthan	824	663.9	552	390.5
6	Telangana	406	439.9	299	264.7
7	Kerala	121	167.6	44	31.2
8	Maharashtra	907	534.6	467	289.5
9	Gujarat	498	392.1	310	258.1
10	Uttar Pradesh	798	280.0	530	141.7
11	Bihar	88	103.8	30	11.5
12	West Bengal	395	139.3	142	94.6
13	Haryana	335	263.3	152	150.4
14	Odisha	255	103.0	136	74.4
15	Chhattisgarh	240	122.5	68	58.6
16	Uttarakhand	144	33.5	13	9.2
17	Punjab	218	154.0	129	121.1
18	Himachal Pradesh	47	18.2	17	10.9
19	Assam	42	32.9	18	25.1
20	Delhi	5	6.0	2	1.9
21	Nagaland	10	1.4	0	0.0
22	Andaman and Nicobar	3	0.3	0	0.0
23	Jharkhand	31	14.1	21	12.2
24	Arunachal Pradesh	2	2.2	2	1.3
25	Mizoram	3	1.8	0	0.0
26	Sikkim	11	1.2	0	0.0
27	Jammu and Kashmir	15	2.5	5	0.8
28	Manipur	1	0.3	1	0.2
29	Chandigarh	1	2.0	0	0.0
30	Goa	2	0.4	0	0.0
	<b>Grand Total</b>	11083	8137	6212	3767

The sanctioned amount includes in principle sanction by cooperative banks.

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